

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

196/241/242/ND/18

IN THE MATTER OF:

Mr. Pradeep Thapar & Ors.

vs

M/s B.K. Gears Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 241/242

Order delivered on 03.10.2018

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/Applicant

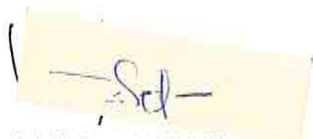
: Mr. Rakesh Kumar, Mr. Sahil Gupta, Advocate

For the Respondent NO. 1 to 6

: Mr. Amulya Dhingra, Mr. Diwakar, Advocate

ORDER

Learned counsel for the parties are present. Due to paucity of time, the matter was not able to be taken up today. Post the matter on 12.11.2018.



(V.K.SUBBURAJ)  
MEMBER (TECHNICAL)

Varinder Kumar



(R. VARADHAKRISHNAN)  
MEMBER (JUDICIAL)